## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3143 ANSWERED ON:24.04.2012 IRREGULARITIES IN RELIEF PACKAGE Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any scam over the relief package to help the farmers has come to the notice of the Government in country including Vidarbha region;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government against the guilty persons and to provide timely relief package to the genuine persons?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): In order to provide relief to the farmers in the country including the farmers of Vidharbha Region who were indebted to institutional credit sources, the Government has implemented Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008.

As reported by National Bank for Agriculture and Rural Development (NABARD), no scam has been reported in the implementation of the ADWDRS, 2008. However, during the course of statutory inspection/test check by NABARD, irregularities in lodging ADWDRS 2008 claims were observed and remedial action thereon have already been taken. No irregularities were observed with specific reference to Vidharbha region.